

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.08.2025**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5126 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Broadcast Engineering Consultants India Ltd. Vs. Rohit Ramesh Mehra & Ors.	Uddayam Mukherjee
<b>2.</b>	I.A. No. 5127 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Pulkit Gupta Vs. Keshav Khaneja, IRP Gensol Engineering Ltd. & Anr.	Prateek Khanna
<b>3.</b>	I.A. No. 5128 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Pulkit Gupta Vs. Keshav Khaneja, IRP Gensol EV Lease Ltd. & Anr.	Prateek Khanna
<b>4.</b>	I.A. No. 5129 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sidhvandan Finance Ltd., (Formerly Jatalia Finance Company Ltd.) Vs. Adonia Systems Pvt. Ltd.	Pradeep Kumar
<b>5.</b>	I.A. No. 5130 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Maneesh Kumar Singh, (Suspended Director of Asian Business Connections Pvt. Ltd.) Vs. State Bank of India & Anr.	Anuj Tiwari
<b>6.</b>	I.A. No. 5131 of 2025 in Comp. App. (AT) No. ____ of 2025	Suresh Kumar Agrawal Vs. R and R Consortium Pvt. Ltd. & Ors.	Mohit Khandelwal

<b>7.</b>	I.A. No. 5136 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Vinod Bagai & Anr. Vs. Rahul Jindal & Ors.	Aman Kashyap
<b>8.</b>	I.A. No. 5141 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Uco Bank Vs. Xenitis Infotech Ltd.	Swati Dalmia

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